

No.GOB(I) 8/2019

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 14TH AUGUST, 2020.

NOTIFICATION

In pursuance of this Office Notification of even number dated 21.10.2019 inviting applications through online for filling up of 21 posts of District Judges by direct recruitment in accordance with the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules 2011, 2015 & 2016, the following 03 (THREE) candidates are selected in the order of merit on the basis of aggregate of the marks obtained in the Written Examination and Viva-Voce, for being appointed as District Judges:

Sl. No.	Register Number	Name of the Candidate	Claimed Category/ Quota	Selected Category/ Quota
1	DJM19B030	MOHANA J.S.	Cat-III(A)/RU	GM/RU
2	DJM19B006	PALAKSHA S.S.	Cat-II(A)/RU/KM	GM/EX*
3	DJM19B024	SINDHU POTADAR	Cat-II(A)	Cat-II(A)/WM

Note: The candidate at Sl.No.2 is selected under Ex-servicemen quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.

BY ORDER OF THE HIGH COURT



(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL